

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 44

C.P. (IB)/643(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON 09.02.2024

NAME OF THE PARTIES: **PROFECTUS CAPITAL PRIVATE**
LIMITED V/s EAGLE ELECTRONIC
(INDIA) PRIVATE LIMITED

Section 7 of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Ms. Amruta Sawant, Advocate i/b S Jalan & Co. appeared for the Petitioner.
2. Mr. Akshay Petkar, Advocate a/w Mr. Vivek Punjabi, Advocate for Corporate Debtor.
3. Reply of the Corporate Debtor is under scrutiny and it was filed on 05.01.2024.
4. Registry is directed to expedite the scrutiny of the Reply and make available to bench. However, the hard copy of reply was made by available by the Counsel for arguments. Accordingly, the matter was proceeded further.
5. Heard Counsel appearing for the parties and **Reserved for Order.**

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)